#### Ob) Does not arise.

(c) There are at present 16 Kendriya Vidyalayas (Central Schools) in Orissa. The number and locations for new Kendriya Vidyalayas to be opened during 1986 have not yet been decided by the Kendriya Vidyalaya Sangathan.

### Compensation to the next ol kin of the victims of Kanishka disaster

1078. SHRI L. GANESAN: Will the Minister of TRANSPORT be pleased to refer to the reply to Starred Question 236 given in the Rajya Sabha on the 4th December, 1985 and state:

- (a) whether compensation has been paid to the next of kin of all the victims of Kanishka disaster;
- (b) if not, what is the break-up of the cases in which the compensation has been paid and which are pending for payment till date, along with details; and
- (c) what steps are being taken by Government to pay compensation in the remaining cases, if any?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (fo) £j, on 28th February, 1986, an amount of Rs. 2.24 crores has been paid in India as final settlement in respect of 52 passengers. In addition, Rs. 76.26 lakhs has been paid in settlement of compensation cases of 19 crew members.

Payment of compensation in respect of 255 passengers and 3 crew members is pending. Out of these pending cases, claims of 50 passengers were received in India and 166 in Canada. Formal claim applications in respect of 39 passengers are still awaited.

(c) Air India had inserted advertisement in various English and vernacular news papers inviting claims from eligible members of the families of victims. Leaving aside cases which are pending in Courts of Law. Air India are contacting claimants for expeditious settlement of the claims.

### Coupons printed by D.T.C.

1079. DR. SHYAM SUNDAR MOHA-PATRA:

### SHRI V. GOPALSAMY;

- Will the Minister of TRANSPORT be pleased to refer to the reply to Starred Question 44 given in the Rajya Sabha on the 20th November, 1985 and state:
- (a) the total number of coupons printed by the Delhi Transport Corporation since its introduction till day;
- (b) what is the expenditure incurred by D.T.C, in this regard;
- (c) how much worth coupons did DTC receive back from computers till day; and
- (d) whether there  $i_s$  any proposal to withdraw this system, if not what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The number of 5 paise and 10 paise denomination coupons printed by the DTC since their introduction indicated below:is 5 paise 64,00,000 12,96,00,000

#### TOTAL 13,60,00,000

- (b) An amount pf Rs. 13.60 lakh has been spent in printing the cou-
- (c) The position of the coupons printed and redeemed is given below:

Value of coupons (Rs.)

(1) Printed upto Feb., 1986

10 paise

- 1,32,80,000
- (2) Value Redeemed of 51,63,611 coupons.
- (3) Value of unredeemed coupons with the com-81,16,389 muters
- (d) The coupon system has been discontinued w.e.f. 1st March<sub>5</sub> 1&86.

## Clearance of drags for marekting In the country

1080 SHRIMATI MAIMOONA SUL-TAN: Will the Minister of HEALTH

AND FAMILY WELFARE be pleased to state-.

- (a). how many. new drugs have been cleared for marketing in the country during 1984 and upto 28th February, 1986 alongwith the name ef each drug;
- (b) how many drugs were cleared on the basis of clinical trials alongwith the name of each drug;
- (c) how many applications are still pending for clearance along with name of each drug; and
- (d) what is the position of each drug and by when these are likely to be allowed for marketing?

THE DEPUTY MINISTER IN-THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) and (b) 41 drugs have been

cleared for marketing in the country during 1984 and upto 28th February, 1986 as per details given in the statement attached (see *below*). Out oi these, 34 drugs have been appoved on the basis of the clinical trials carried out in the country. The remaining drugs have not undergone clinical trials in the country. They are either anti-cancer drugs or life saving drugs which have been approved for marketing in the country on the basis of advice given by the experts consulted in the respective field.

(c) and (d) It is not feasible to furnish information regarding the names of drugs "that are awaiting clearance and likely date of their clearance for marketing in the country

#### Statement

# List of New Drugs Cleared for Marketing During the Period 1984 to-Date

S. No. Name of the Drug	Pharmacological Classification
t. Septopal Beads & Chains	Bone & soft tissue infections.
2. Timolol Maleate	Glaucoma.
3. Flurazepana	Hypnotic,
4. Tinazoldine Bulk	Nasal decongestant.
5. Praziquantel	Neurocysticerocosis.
6. Aminoglutethimide Tablets.	Anti-cancer.
7, Nimustine HCI	Anti-cancer.
8. Carboquene	Anti-cancer.
9. Etomidate	Anaesthetic agent.
to. Cinnarizine	Anti-histaminic.
tt. Mianserin HCI	Anti-depressant.
12. Isosorbide Mononitrate	Cardiac drug.
13. Netilmicin Sulphate	Aminoglycoside antibiotic.
14. Ranitidine	Anti-ulcer,
15. Hydrocortisone 17-Butyrate	Topical Corticosteroid.
16. Mexiletine HCI	Anti-errhytimic agent.
7- Atenolol	Anti-hypertensive agent,
8 Spectinmycin HCI	Anti-gonorrheal agent.
19' Tobramycin	Antibiotic

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S. No. Name of the Drug.	Pha, macological Classification
20. Monensin Sodium	Coccidiosis (Vet.)
Ci-Clin andium	Antibiotic
D'A-Cones Codium	Anti-inflammatory agent.
	Anti hyportens, ve agent
Control of the Tindecan Oate	Oral androgan.
Destination	Ulcers & Burns.
Tuntidase	Oral enzyme.
rusine Oil Suspension	Anti-Cancer.
ot total Olemine	Anti-fungal.
nioillin	Antibiotic
O	Anti-hypertensive agent.
T	Anthelmintic (Vet.)
artline	Peripheral Vasodilator
ivaninė	Anti-depressant.
34. Purified Chicken Embryo Cell (PCEC) Tissue Culture Rabies Vaccine.	Rabies Vaccine.
35. Bens razide HCI (To be used in combination with Levodepa only)	Parkinsonism
36. Acebutolol Hydrochloride	Anti hypertensive agent.
37. Atriourium Dibesylate Inj.	Muscle relaxant.
38. Sulprostane Inj.	Abortificiant.
	Anti-amoebic.
39. Amoscanate	Anthelmintic.
40. Satranidazole	Local anaesthetic.
the passenger traffic Indian Airlines  Growth in of	(b.) whether additional aircraft are being added to the fleet of Indian Airlines to attain the target?
1081 SHRI KALPNATH RAI: WUI tha Minister of TRANSPORT h pleased to state:	THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Indian Airlines expects a passenger traffic growth of 10.5 per cent during
, ^ what is the targeted growth tu Tmssenger traffic on Indian rate of Passenger frame finaricial year Airlines for the next; financial year and for the Seventh Five Year r period; *nd	the year 1986-87 and an average growth rate of 10.1 per cent per year during the Seventh Plan period.  (b) Yes, Sir.